

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2012**

**Dated : 4<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Dakshin Haryana Bijli Vitran Nigam Ltd. ....Appellant(s)  
Versus**

**Haryana Electricity Regulatory Commission  
& Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. C.K. Rai**

**Counsel for the Respondent(s): Ms. Shikha Ohri for R.1**

**ORDER**

Written Submissions have been filed by the Learned Counsel for all the parties.

Post the matter for making further submissions on **11.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/vt**